

**Panchayati Raj and Cooperation (Shri Shyam Dhar Misra):** (a) to (c). There is no scheme for the organisation of a cooperative super market. Government of India have approved a scheme for the organisation of 200 wholesale cooperative stores and 4,000 primary branch stores all over the country in order to serve the interests of consumers in cities and towns with a population of more than 50,000. State Governments have been requested to implement the scheme. The entire financial assistance will be found by the Centre.

#### **Khetri Copper Project**

590. { **Shri Morarka:**  
**Shri R. S. Pandey:**

Will the Minister of Railways be pleased to state:

(a) whether in view of the progress of Khetri Copper Project made in recent months, the work of laying the railway line there will be expedited; and

(b) if so, what steps have been actually taken in this direction?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) and (b). Reconnaissance Engineering and Traffic Surveys have been carried out for a railway line to link the Khetri Copper deposit areas. According to the latest indications of the traffic likely to be moved as also the Traffic Survey Report, the volume of traffic likely to move over this line is so meagre that there appears to be no justification for construction of this line at present.

#### **Freight Realised from Goods Booked at Bhadrak Station**

591. **Shri G. Mohanty:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 178 on the 7th August, 1962 regarding freight realised from goods booked at Bhadrak Station and state:

(a) whether the causes of the fall in income from freight have been enquired into; and

(b) if so, the steps that have been taken to improve the position?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) The fall in the amount of freight collected at Bhadrak Station during the first half year of 1961 and 1962 as compared to the freight collected during the corresponding period in 1960 was not due to any appreciable diminution of traffic but due to some traffic which was booked freight 'prepaid' at Bhadrak during 1960 being booked freight 'to pay' during 1961 and 1962.

(b) Does not arise.

#### **Disputes between Jhumias and Jotedars**

592. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any disputes between the rehabilitated Jhumias and the local Jotedars exist in the Sub-division of Subroom;

(b) if so, the nature of disputes; and

(c) what steps are taken by Tripura Administration to settle such dispute?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes.

(b) It is claimed by a Jotedar in Subroom Sub-Division that the land allotted by the Administration to Jhumias under Jhumias rehabilitation scheme falls within his jote land and is not a khas land.

(c) The case is under enquiry at present.

#### **Bus Service in Tripura**

593. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any revised or reduced